

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2778

ANSWERED ON:30.07.2014

REDD

Thota Shri Narasimham

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government is considering to make the country Reducing Emissions from Deforestation and Forest Degradation (REDD) + by creating a national level authority and setting up supportive institutions;

(b) if so, the details thereof;

(c) whether the Government proposes to strengthen local communities involved in protecting and nurturing forests; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR):

(a) to (d) Yes, Government is fully committed to implement REDD+ activities in the country. India is actively participating the international negotiations under the United Nations Framework Convention on Climate Change (UNFCCC) leading to REDD+ agreements and to make country's readiness to REDD+, India is finalising the National REDD+ Policy and Strategy. Also, to fulfill the requirements under the UNFCCC, Government is considering to constitute administrative setup for REDD+ in the country.

In addition, to lay down the broad contours of the policy, processes, methodologies, responsibilities and institutions essential for implementing REDD+ in the country in line with the relevant decisions of the UNFCCC a reference Document on REDD+ is being developed.

However, to facilitate effective implementation of REDD+ in the country, many important issues like construction of national forest reference level, Monitoring, Reporting and Verification (MRV) of REDD+, participation and safeguards for rights of local communities in the conservation of natural forests, and requirement of extensive capacity building for a range of stakeholders, needed further clarity which would emerge in due course of negotiation under the UNFCCC.